

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1425
ANSWERED ON:29.07.2015
Expulsion of IIT Students
Venugopal Dr. Ponnusamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Indian Institute of Technology, Roorkee has expelled 73 students whose performance was not up to the mark after their first year of B. Tech. programme;
- (b) if so, the details thereof;
- (c) whether the students body representatives have said that the institute had acted in haste and should reconsider the decision; and
- (d) if so, the steps proposed to be taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) & (b) : Yes Madam. Indian Institute of Technology, Roorkee struck off the names of 73 students whose performance was not upto the mark after their examination of first year of B.Tech. programme. However, in partial modification to this list, the name of one of such student, who otherwise subsequently was found to have fulfilled the minimum CGPA and credit requirement, was restored on July 15, 2015 on the rolls of IIT-Roorkee.

(c) : Decision was taken as per the Ordinances & Regulations of the IIT-Roorkee's Senate. The student body namely 'Students Affairs Council' had raised this issue. However, the student body was told by IIT-Roorkee that the decision was in conformity with Institute's academic rules and regulations.

(d) The Indian Institutes of Technology (IITs) are statutory autonomous institutions governed by the Institutes of Technology Act, 1961. As per provisions of the Act, the Senate of each Institute is responsible for maintenance of standards of instruction, education and examination in the Institute and exercises such other powers and performs such other duties as may be conferred or imposed upon it by the Statutes of IIT-Roorkee, which is independent of the Ministry of Human Resource Development.
